Annexure-4

Name of the corporate debtor: GSA Retail Limited; Date of commencement of CIRP: 07.06.2022; List of creditors as on: 05.09.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	ditor	Details of claimreceived		Details of claim admitted					Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
1	Voice Dealcom m Private Limited			41,20,794.0 0		-	No	7.75%	-	-	1,29,974.00	-	-
2		01.07.202	3,42,35,6 35	3,42,35,635	Unsecured	-	yes	-	-	-	-	-	-
3	Roadlin ks Pvt Ltd	2		31,55,068.0 0	Unsecured	-	No	5.94%	-	-	-	-	-
4	Standar d Charter ed Bank	25.08.202 2	25,84,727 .01		Unsecured	-	No	4.86%	-	-	-	-	-